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- (4) Scientific and research work;
- (5) Educational and cultural institutes;
- (6) India Government service (Administration);
- (7) State Government service?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : In view of the very wide scope of the question, and the fact that the Ministry of External Affairs does not itself keep track of the employmdnt of foreign experts in different sectors, the statistics can be obtained only from various Ministries and Departments of the Government of India as well as State Governments.

CLOSURE OF NON-COKING COAL MINES

1068. SHRI JAMNALAL BERWA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the management cf the noncoking coal mines has brought to the attention of the Government the question of imminent closure of its mines shortly; and

(b) if so, the names of such mines, and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES {SHRI SHAH NAWAZ KHAN): (a) and (b) Some collieries have intimated their inten-J tion to close their mines. Details are given below :—

Name of the Colliery	Alleged reasons for closures
Jambad Kajora	Uneconomic pro-
Sitalpur	duction
East Kajora	Exhaustion of reserve in working seam.
Ghusick Muslia	Financial difficul-
group of collieries.	tics.

INDSUTRIAL STRIKES IN THE STATES

1069. SHRI M.K. MOHTA : SHRI 10KANATH MISRA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) th^ details of the industrial strikes in different States in the country, State-wise, during the last jear and how it compares with the previous two years ;

(b) the details of man-hour lost as a result of these sirikes and the extent to which industrial production suffered; and

(c) whether the Government of India have initiated any schemes with the help of the labour unions which would considerably reduce the number of strikes and if so, the details thereof?

THE MINISTFR OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b) The attached statement */See* Appendix LXXXI Annexure No. 69) gives the available information, state-wise about the number of strikes, number of man-days lost, and production loss as a result of these strikes during 1969, 1970 and 1971, figures fot 1971 being provisional.

(c) Government's aim is to minimise work stoppages through informal mediation, conciliation, adjudication or arbitration, as necessary, under the existing statutory provisions and voluntary arrangements. Government have also been holding discussions with the interests concerned, including workers' representaitves, to evolve agreed measures for securing improvements in the industrial relations -Further action in the matter is being taken in die light of these discussions